

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 373 of 2025**

IN THE MATTER OF:

News Item titled "2096 illegal mining cases in Rajasthan's Aravalis in 5 years" appearing in The Hindu dated 22.07.2025.

MEMO OF PARTIES (As per order dated 28.07.2025)

News Item titled "2096 illegal mining cases in Rajasthan's Aravalis in 5 years" appearing in The Hindu dated 22.07.2025.

VERSUS

1. Central Pollution Control Board
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in RESPONDENT No.1
2. Rajasthan State Pollution Control Board
Through its Member Secretary,
4, Jhalana Institutional Area Jhalana Doongri,
Jaipur, Rajasthan-302004
Email: member-secretary@rpcb.nic.in RESPONDENT No.2
3. Ministry of Environment, Forest and Climate Change (MoEFCC), Lucknow
Kendriya Bhawan, 5th Floor, Sector "H" Aliganj, Lucknow – 226020
Email: rocz.lko-mef@nic.in RESPONDENT No.3
4. Department of Mines & Geology, Rajasthan
Through its Director, Directorate Udaipur,
Udyog Bhawan Rajasthan Grameen Aajeevika Vikas Parishad,
UDYOG BHAWAN, C Scheme, Ashok Nagar, Jaipur, Rajasthan 302005
Email: director.uda.mg@rajasthan.gov.in RESPONDENT No.4
5. Rajasthan Forest Department,
Through PCCF, Aranya Bhawan,
Mahatma Gandhi Road, Jhalana Institutional Area,
Jhalana Doongri, Jaipur, Rajasthan 302004
Email: pccf.raj.forest@rajasthan.gov.in RESPONDENT No.5